

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 985
TO BE ANSWERED ON FEBRUARY 08, 2024**

BENEFICIARIES OF PMAY

NO. 985. SHRIMATI DELKAR KALABEN MOHANBHAI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses provided to the beneficiaries in different States of the country so far under the Pradhan Mantri Awas Yojana (PMAY) during the last five years along with the number of such eligible beneficiaries;**
- (b) whether many households are still not able to get the benefit of the scheme and if so, the details thereof particularly in regard to Dadra and Nagar Haveli and Daman and Diu;**
- (c) the measures being taken by the Government to provide houses under the scheme to the deprived households; and**
- (d) the details of the action taken in this regard, State and district-wise?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (d) Land and Colonization are State subjects. Therefore, the respective State/ Union Territory (UT) Governments are mandated to address the housing needs of its population. However, the Ministry of Housing and Urban Affairs, under the vision of 'Housing for All',

supplements the efforts of States/ Union Territories (UTs), by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U), for construction of houses for all eligible beneficiaries in urban areas since 25.06.2015.

PMAY-U is a demand driven scheme and Ministry has not fixed any target. Based on demand and local conditions, States/UTs prepare project proposals and submit to the Ministry in a phased manner for sanctioning of admissible Central assistance. Under PMAY-U, a total of 118.63 lakh houses have been sanctioned as on 29.01.2024. Of the sanctioned houses, 114.01 lakh have been grounded for construction; of which 80.02 lakh have been completed/delivered to the beneficiaries.

In Dadra and Nagar Haveli and Daman and Diu during the last five years (FY 2018-19 to 2022-23), 7508 houses have been sanctioned, 8985 houses have been grounded for construction and 8221 houses have been completed.

State/UT-wise details of houses sanctioned, grounded for construction and completed during the last five years (FY 2018-19 to 2022-23) under PMAY-U are at Annexure.

The scheme period, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

**State/UT- wise details of Physical progress during last five years (FY2018-19 to 2022-23)
under PMAY-U**

Sr.No	Name of the State/UT	Number of Houses Sanctioned	Number of Houses Grounded for Construction*	Number of Houses Completed*
1	Andhra Pradesh	17,07,581	16,39,747	7,08,211
2	Bihar	1,93,545	2,43,869	1,04,226
3	Chhattisgarh	2,18,576	2,22,892	1,72,503
4	Goa	3,031	3,036	3,034
5	Gujarat	7,94,460	8,20,091	7,99,775
6	Haryana	57,446	87,391	60,587
7	Himachal Pradesh	7,542	10,957	8,901
8	Jharkhand	1,21,750	1,25,925	94,704
9	Karnataka	3,36,217	4,62,100	2,61,293
10	Kerala	1,01,547	1,13,833	1,09,511
11	Madhya Pradesh	6,29,936	6,92,048	6,15,658
12	Maharashtra	12,41,320	10,13,921	7,61,904
13	Odisha	1,33,684	1,23,516	1,25,248
14	Punjab	96,670	92,555	71,034
15	Rajasthan	2,25,258	1,84,418	1,53,016
16	Tamil Nadu	4,32,469	4,42,878	4,79,861
17	Telangana	1,06,693	1,21,137	2,19,440
18	Uttar Pradesh	13,64,466	14,67,082	12,46,065
19	Uttarakhand	49,872	44,783	25,603
20	West Bengal	4,89,959	4,93,330	3,10,988
Sub-total (States)		83,12,022	84,05,509	63,31,562
21	Arunachal Pradesh	3,441	5,858	5,912
22	Assam	1,13,804	1,27,792	79,479
23	Manipur	32,049	44,124	10,578
24	Meghalaya	3,975	3,675	1,055
25	Mizoram	11,406	37,582	6,384
26	Nagaland	21,206	28,633	11,556
27	Sikkim	186	427	206
28	Tripura	33,145	41,940	55,461
Sub-total (North East States)		2,19,212	2,90,031	1,70,631
29	A&N Island	353	376	47
30	Chandigarh	1,194	1,194	1,194
31	Delhi	27,246	27,246	27,246
32	Jammu & Kashmir	34,768	39,208	17,986
33	Ladakh	374	933	587
34	Lakshadweep	-	-	-
35	Puducherry	8,474	10,660	8,110
36	DNH & DD	7,508	8,985	8,221
Sub-total (Union Territories)		79,917	88,602	63,391
Grand Total		86,11,151	87,84,142	65,65,584

* Includes houses grounded and completed during the period which were sanctioned in preceding years.